

National Company Law Tribunal

Allahabad Bench

CP NO. 121/ALD/2017.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: Sonjeev Agarwal v/s Omkaleshwar Coloniser
SECTION OF THE COMPANIES ACT/I & B CODE: 241/244 of Companies Act, 2013 Pvt. Ltd.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	RAJNISH SINHA	Adv.	Petitioner	
2.	ANIL KUMAR	PCS	"	Adv. K.
3.	Ashish Mr. Sriv.	Adv.	resp. no. 2 & 4	ABS
4.	Udai Chandra	Adv.	resp. no. 3	
5.	Ashish Mr. Sriv.	Adv.	"	2m

CP No.121/ALD/2017

Parties are represented by their respective counsels. Sh. Ashish Kumar Srivastava, Advocate represent the respondent no.2 & 4. He informs that he receives today only a copy of the rejoinder to the reply. A copy of the such rejoinder be served to the opposite counsel for respondent no.3 (e.g. Syndicate Bank) within 10 days'. Further, the respondent no.3 to file reply to the main company petition with such direction to serve an advance copy thereof to the petitioner counsel as well as to other respondents. The petitioner is also at liberty to file rejoinder, if any, within 10 days after receiving a copy of the reply from respondent no.3.

The matter be listed on 15th December, 2017.

Dated:23.11.2017

Typed by:
MD. Zaid
(Stenographer)

H.P. Chaturvedi,